1	2	3	4	5	6	7
Other Veg	2.77	433.14	2.50	489.49	5.05	680.20
TOTAL Veg	16.55	1596.45	12.59	1525.27	21.75	2507.72
Grapes	0.86	301.92	0.97	317.83	1 <b>.2</b> 5	408.61
Mangoes	0.79	141.94	0.54	127.42	0.84	170.71
Walnuts	0.05	118.04	0.07	162.08	0.06	141.24
Other Fruits	1.78	309.97	2.08	304.53	2.57	408.61
TOTAL Fruits	3.48	871.87	3.66	911.86	4.72	1151.43

Source: APEDA

(d) The export of vegetables and fruits as compared to production is small. The details for years 2006-07, 2007-08 and 2008-09 are as under:—

	2006-07	2007-08	2008-09		
	% share of exports vis-a-vis production				
Vegetables	1.44	0.98	1.69		
Fruits	0.58	0.56	0.69		

Source: Production (Estimates): NHB, Export figures: APEDA

## Gainful employment for skilled labourers

- $\dagger^{\mbox{*}}\mbox{193.}$  SHRI PRABHAT JHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government is formulating any policy to provide gainful employment to the skilled labourers;
  - (b) if so, the details thereof;
- (c) by when this policy will come into force and the details of the benefits to be accrued from it; and
- (d) the efforts made/being made by Government for creating skilled manpower in view of global competition?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) Ministry of Labour and Employment have prepared a draft National Employment Policy with an objective to accelerate employment growth particularly in the organized sector and improve the quality of jobs in terms of productivity, average earning and protection of workers, specially in the unorganized sector. Under the Policy,

<sup>†</sup>Original notice of the question was received in Hindi.

macro economic policy issues, sectoral policy issues, Labour Policy, micro and small enterprises' issues, skill development issues, issues relating to women and other vulnerable workers have been considered and steps suggested for improving avenues of employment. The proposed policy is under consideration of the Government.

(d) The Ministry offers a range of 114 training courses through a network of 7984 Industrial Training Institutes/Centres (ITIs/ITCs) under Craftsmen Training Scheme (CTS) and 78 Central Institutes to about 1.2 million persons every year. Ministry also has seating capacity of 0.27 million in 24900 establishments under Apprenticeship Training Scheme. These two schemes form the backbone of the National Vocational Training System of the country.

In order to train skilled workforce of international standards, all the 1896 Government ITIs are being modernised at a cost of Rs. 5291 crore under three schemes. In addition, 1500 new ITIs and 5000 Skill Development Centres are proposed to be set up in public private partnership mode to train larger number of youth to meet the growing requirement of industry.

In addition, a new scheme titled 'Skill Development Initiative' has been started with effect from 2007-08 to impart training under short term Modular Employable Skills (MES) courses. The objective of the scheme is to train one million persons in five years and thereafter one million every year in demand driven trades.

## Implementation of Unorganized Workers' Social Security Act

\*194. SHRI D. RAJA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has made any assessment about the implementation of the Unorganized Workers' Social Security Act which has come into force in May, 2009;
  - (b) if so, at what stage is its implementation at Centre as well as at State levels; and
- (c) the steps being taken to ensure that the provisions of the Act are implemented effectively?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) The Government has framed 'Unorganised Workers' Social Security Rules, 2009 under the Unorganised Workers' Social Security Act, 2008 and constituted the National Social Security Board under the Chairmanship of Union Labour Minister on 18.8.2009. The Board held two meetings and discussed issues relating to social security of workers. The Board recommended extension of social security schemes *viz.*; Rashtriya Swasthya Bima Yojana (RSBY), life and disability cover and old age pension to other categories of unorganised workers. In the Budget Speech for the year 2010-11, the Finance Minister has proposed to extend benefits of RSBY to all such Mahatma Gandhi NREGA beneficiaries who have worked for more than 15 days during the preceding financial year. He also announced setting up of National Social Security Fund for unorganized sector workers with initial allocation of Rs. 1,000 crore. This fund will support